

**Central Administrative Tribunal  
Principal Bench, New Delhi**

\*\*\*

**OA No. 1477/2016**

This the 21<sup>st</sup> day of September, 2016

**Hon'ble Mr. P.K. Basu, Member (A)**  
**Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Kuldeep Kumar Singh, Aged 29 years  
S/o Sh. Shiv Nath Singh,  
R/o C-13, Sector 3, Chiranjeev Vihar,  
Ghaziabad (UP) ..... Applicant

(By Advocate: Mr. Yogesh Sharma)

**VERSUS**

1. Govt. of NCT of Delhi  
Through the Chief Secretary  
Delhi Secretariat, Near ITO  
New Delhi
2. The Secretary  
Delhi Subordinate Services Selection Board,  
FC-18, Institutional Area,  
Karkardooma Complex,  
Delhi-92 ..... Respondents.

**ORDER (ORAL)**

Learned counsel for the applicant produced an order issued by Delhi Subordinate Services Selection Board, Addendum Notice No. 499 dated 14.07.2016 and states that the respondents have granted the relief asked for by the applicant in this OA.

2. In view of the above, OA is dismissed as having become infructuous.

**(Dr. B.A. Agrawal)**  
**Member (J)**

**(P.K. Basu)**  
**Member (A)**

/daya/